

Telephone Exchanges in Uttar Pradesh

2875. SHRI RAJNATH SONKAR SHASTRI : Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether telephone exchanges in Gazipur and Jaunpur districts of Uttar Pradesh have been converted in C-Dot 250;

(b) if so, the details thereof and the reasons for those exchanges not rendering efficient, proper and satisfactory service to the subscribers;

(c) the steps taken/proposed to be taken to improve the telephone services in those districts;

(d) whether MARR type telephones have also been provided in the above districts; and

(e) if so, the places where these have been provided and the number of places where these are lying unserviceable and the steps taken to make them serviceable?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) No, Sir. However all the exchanges in Gazipur and Jaunpur are of the Digital Electronic type. Based on demand for telephones, Digital Electronic exchanges of different types have been installed.

(b) All exchanges have been working satisfactorily. However, interruption in telephone services have been reported due to frequent failure of power supply, thefts and damages to trunk telephone links.

(c) The matter regarding failure of power supply has been taken up from time to time with the State authorities. It is being vigorously pursued at a high level.

Overhead trunk lines are being replaced by reliable media in a phased manner to improve the reliability of long distance communication.

(d) Yes, Sir.

(e) The places where MARR systems have been provided in Jaunpur and Gazipur Districts, are given in the attached Statements I and II.

All the MARR systems are working satisfactorily.

STATEMENT - I

List of places where MARR have been provided in District Jaunpur

1. Rithi
2. Arjanpur
3. Nooara
4. Jaisingh Pur
5. Dhakura
6. Kanara Pur
7. Sherawan

8. Banki
9. Dalhan Pur
10. Kachgaon
11. Raja Pur
12. Shahpur
13. Leduka
14. SukhlalgaJ
15. Ram Nagar (Ramnipur)
16. Tilanga
17. Rampur Dawan Singh
18. Shah Pur Sahni
19. Mehura
20. Paltupur
21. Girdhar Pur
22. Gonda Khas
23. Vishun Pur
24. Kakahia
25. Behra
26. Bhadehi
27. Harbaspur
28. Gaurakalan
29. Bhuwakhurd
30. Chandpur
31. Gauna Par
32. Kohare Sultanpur
33. Pachokhar
34. Munshipur
35. Meethepar
36. Ranipur
37. Bibipur
38. Kabulpur
39. Jagdishpur
40. Jamau Patti
41. Ajoshi
42. Paparawan
43. Duhawar
44. Ahirauli
45. Rasulpur Urf Kali Patti
46. Tekari
47. Lajipar
48. Chaktuwan
49. Salkhapur
50. Banewara
51. Aura
52. Korri
53. Kalwari
54. Husepur
55. Chhablepur
56. Rasulha

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57. Dayudpur
 58. Fattupur
 59. Sarasara
 60. Kasanahi
 61. Bharasath
 62. Budhipur
 63. Bhaghana
 64. Chakatala
 65. Suruhur Pur
 66. Nokara
 67. Ranapur
 68. Kharauna
 69. Denuwa
 70. Palli
 71. Gurainy
 72. Jaunipur
 73. Mahawa
 74. Ghusehra
 75. Khoiri
 76. Bhadakhin
 77. Dhanethu
 78. Khetapur
 79. Kamruddinpur
 80. Ataria
 81. Saidipur
 82. Harduwari
 83. Ahirauli
 84. Pathkhauli
 85. Marikpur
 86. Bhanaur
 87. Kanh Bansipur
 88. Gothawa
 89. Ghatampur
 90. Karmauwa
 91. Mahamudpur Patti Hulas
 92. Kanhpur
 93. Jarauta
 94. Raiput
 95. Katwar
 96. Tadipur
 97. Bhanaur
 98. Jamuwan
 99. Bankat Mahuwari
 100. Sirauli
 101. Gopalpur
 102. Gora Patti
 103. Tarati
 104. Sotipur
 105. Nonahari

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106. Thathar
 107. Gahalai
 108. Hariharpur
 109. Sureri
 110. Saraideeh
 111. Balaunakalan
 112. Damadara
 113. Katahari
 114. Kppa
 115. Marahi
 116. Jarasi
 117. Parapati
 118. Marahi
 119. Mai
 120. Gobara
 121. Bhitari
 122. Baramanpur
 123. Dewar
 124. Ailiya
 125. Amrauna
 126. Koilari
 127. Murkha
 128. Auwar
 129. Hisampur
 130. Mathurapur
 131. Gulra
 132. Bharehari
 133. Ramgarha
 134. Bardeeha
 135. Amiliya
 136. Karaur
 137. Bankat
 138. Kusumauli
 139. Bareri
 140. Barawan
 141. Ramgarhkkhas
 142. Guljarganj
 143. Bibipur
 144. Basahara
 145. Uchdeeb
 146. Bhasot
 147. Mehaati
 148. Khanapati
 149. Kthar
 150. Sarawan
 151. Chhatidih
 152. Dharampur
 153. Sheshpur
 154. Madhupur
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155. Deepapur
 156. Usraw
 157. Tiwaran
 158. Sevendih
 159. Chitwar
 160. Marupur
 161. Keshavpur
 162. Saraiya
 163. Kalyanpur
 164. Nahar Patti
 165. Ajourpur
 166. Kalyanpur
 167. Bari
 168. Pataura
 169. Bhuili
 170. Sultanpur
 171. Umari (Pandepur)
 172. Parauwa
 173. Kirtarpur
 174. Kotwalpur
 175. Nowarhiya
 176. Samaspur
 177. Bairama
 178. Binduli
 179. Tejibazar
 180. Dhema
 181. Bhabhour
 182. Gokula
 183. Saraibhani
 184. Ibrahimpur
 185. Arjunpur
 186. Burhanpur
 187. Machhligaon
 188. Bhawani
 189. Birbhanpur
 190. Chandapur
 191. Jannaur
 192. Parashurampur
 193. Deehdadari
 194. Krishnapur
 195. Agaraura
 196. Lala Bazar
 197. Kachhaura
 198. Baharipur Kalan
 199. Gajendrapur
 200. Mahada
 201. Mukundipur
 202. Kol
 203. Tekardeeh
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204. Sonikpur
 205. Kayar
 206. Harhahi
 207. Songar
 208. Urali
 209. Barangi
 210. Jainpur
 211. Rajepur
 212. Atardiha
 213. Jaharuddinpur
 214. Husainabad
 215. Mittupur
 216. Eumkaha
 217. Sarijahagir Patti
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STATEMENT - II

List of places where MARR have been provided in District Gazipur

1. Baraipara
 2. Parmath
 3. Suhawal
 4. Dillia
 5. Khetabpur
 6. Akraon
 7. Dharmagatpur
 8. Deochandpur
 9. Chochak Pur
 10. Bharsar
 11. Arakhpur
 12. Pahar Pur
 13. Newada
 14. Noorpur
 15. Marsan Maudha
 16. Nasipur Maudha
 17. Rasulpur
 18. Kurechawar
 19. Raipur
 20. Gadanpur
 21. Nagwa
 22. Sawana
 23. Belahari
 24. Sidawana
 25. Ishopur
 26. Murawal
 27. Hiranandpur
 28. Parasani Kala
 29. Agapur
 30. Bansipur Bhitari
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| 31. Siyawan | 80. Rasoolpur |
| 32. Bhikhapur | 81. Rukunpur |
| 33. Anauri | 82. Mustafabad |
| 34. Bahadia | 83. Kashabadayalpur |
| 35. Bhusahaun | 84. Godaipur |
| 36. Gauri | 85. Mahmoodpur |
| 37. Chitapra | 86. Khajoor |
| 38. Totarpur | 87. Masandpur |
| 39. Kurba Sarai | 88. Lakhnawali |
| 40. Bhitari | 89. Bakikhurd |
| 41. Mahmoodpur Mathin | 90. Amawan Singh |
| 42. Maudhia | 91. Jasdepur |
| 43. Dhruwarjun | 92. Dilsadpur |
| 44. Jewad | 93. Sukhdehri |
| 45. Harilpur | 94. Baliyaria |
| 46. Babhrouli | 95. Sajana |
| 47. Suraha | 96. Tajpur |
| 48. Mahla | 97. Awathahi |
| 49. Sayar | 98. Mahon |
| 50. Kutabpur | 99. Banki |
| 51. Bareji | 100. Semur |
| 52. Baksara | 101. Paharipur |
| 53. Deokali | 102. Mubarakpur |
| 54. Mishrawalia | 103. Matadarbad |
| 55. Dewal | 104. Barachawar |
| 56. Nagdilpur | 105. Mirzabad |
| 57. Nasirpur | 106. Mahanpura |
| 58. Bakainia | 107. Pihuli |
| 59. Amaura | 108. Vairan |
| 60. Nagsarmir Rai | 109. Gausalpur |
| 61. Gagaran | 110. Kharabaroji |
| 62. Babhnawalia | 111. Asawar |
| 63. Reotipur | 112. Sewriamahat |
| 64. Bemoun | 113. Kamaisari |
| 65. Dergaonwa | 114. Siuri |
| 66. Kaloopur | 115. Birampur |
| 67. Pathania | 116. Haridaspur |
| 68. Midnipur | 117. Fakarabad |
| 69. Bhikhichaura | 118. Salempur |
| 70. Yuwarajpur | 119. Ahirauli |
| 71. Nagsamewaju | 120. Powjipur |
| 72. Asaon | 121. Sidhagar |
| 73. Kataghara | 122. Pali |
| 74. Bahrampur | 123. Bahrur |
| 75. Sultanpur | 124. Newada |
| 76. Bharauli | 125. Sawana |
| 77. Barahat | 126. Sagapali |
| 78. Adlia | 127. Sonbarsa |
| 79. Baghmai | 128. Paliwar |
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129. Gorari
 130. Bakhara
 131. Chakdoud
 132. Sarsauli
 133. Gaurauni
 134. Shekhari
 135. Baharampur
 136. Jauantipur
 137. Olrai
 138. Saraimenikraj
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Course Relating to Petroleum and Natural Gas

2876. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Government propose to start a course in Andhra University (Waltare) in technical field to the persons engaged in Petroleum and Natural Gas sector;

(b) if so, the details thereof; and

(c) the date by which the course is likely to be started?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) to (c). It was decided in January, 1995 that a Delta Modelling Centre to promote exploration and production in deltaic basins in the country would be set up in one of the universities in Andhra Pradesh. However, the Centre is yet to be set up.

Tortures in Investigations

2877. SHRI ANADI CHARAN DAS : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the National Human Rights Commission has asked to ban use of third-degree methods and tortures in investigations; and

(b) if so, the reaction of the Union Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SYED SIBTEY RAZI) : (a) and (b). The Chairperson of the Commission has suggested that the use of third degree methods and torture should be banned and eliminated. Torture and third-degree methods during investigation are already banned under the law. Criminal use of force during investigation is punishable under Sections 330 and 331 of the Indian Penal Code. Efforts have been made from time to time to sensitise the law enforcing agencies to ensure total compliance with these legal provisions. Although 'Police' is a State subject, the Government of India has been issuing instructions/guidelines from time to time to the

State Governments and Union Territory Administrations on the measures to prevent the use of questionable and coercive methods by the Police during investigation. While drawing attention to the legal safeguards, State Governments have been advised to repeatedly bring to the notice of Police Officers, the instructions contained in the Police Manuals regarding prohibiting or restricting use of force by the Police while effecting arrests, interrogating suspects or during any other stage of police enquiry or investigation. It has been emphasised that the Police personnel found guilty of using third-degree methods be given exemplary punishment. Apart from specific guidelines, State Governments have been advised to take measures to bring about qualitative change in the approach and behaviour of the Police towards the general public. With a view to sensitising the Police force suitably, Human Rights as a subject has been introduced in the curricula of several police training institutes, including the premier training Institute for IPS Officers viz., the National Police Academy, Hyderabad. Efforts are being made to cover other training institutes as early as possible.

Functioning of MP's Telephones

2878. DR. VASANT NIWRUTTI PAWAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government have received any complaints from Members of Parliament about non-functioning of their telephones in their respective constituencies;

(b) if so, the details thereof; and

(c) the action taken or proposed to be taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) to (c). The information is being collected and will be laid on the Table of the House.

Royalty on Oil

2879. PROF. UMMAREDDY VENKATESWARLU : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the royalty received from foreign oil companies which have taken Godavari basin on lease or on other commercial terms;

(b) whether the stipulated oil has been explored from such areas; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) A sum of Rs. 1,03,35,200/- has been received as royalty for the period 28.2.95 to 30.6.95 from the foreign oil companies, Command Petroleum and Marubeni, for the Ravva field.